NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 15.05.2025

COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2786 of 2025 in Comp. App. (AT) (Ins) No of 2025	Chandra Mohan Singhal Vs. State Bank of India	Manish Paliwal
2.	I.A. No. 2787 of 2025 in Comp. App. (AT) (Ins) No of 2025	Bitthal Prasad Agarwal Vs. State Bank of India	Manish Paliwal
3.	I.A. No. 2788 of 2025 in Comp. App. (AT) (Ins) No of 2025	Giriraj Kumar Singhal Vs. State Bank of India	Manish Paliwal
4.	I.A. No. 2789 of 2025 in Comp. App. (AT) (Ins) No of 2025	Lokesh Kumar Sharma Vs. State Bank of India	Manish Paliwal
5.	I.A. No. 2791 of 2025 in Comp. App. (AT) (Ins) No of 2025	Om Prakash Sharma Vs. State Bank of India	Manish Paliwal
6.	I.A. No. 2792 of 2025 in Comp. App. (AT) (Ins) No of 2025	Radha Agarwal Vs. State Bank of India	Manish Paliwal
7.	I.A. No. 2793 of 2025 in Comp. App. (AT) (Ins) No of 2025	Shyam Sunder Sharma Vs. State Bank of India	Manish Paliwal
8.	I.A. No. 2794 of 2025 in Comp. App. (AT) (Ins) No of 2025	Gayatri Devi Singhal Vs. State Bank of India	Manish Paliwal
9.	I.A. No. 2795 of 2025 in Comp. App. (AT) (Ins) No of 2025	Ramavtar Sharma Vs. State Bank of India	Manish Paliwal

10.	I.A. No. 2796 of 2025	Varun Gupta	Manish Paliwal
	in Comp. App. (AT)	Vs.	
	(Ins) No of 2025	State Bank of India	

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2. Website: www.nclat.nic.in

Assistant Registrar